

**Statement Showing the List of Civil and Criminal Cases are to be taken up for  
Hearing/Evidence/Argument/Orders on**

**14/12/202140**

**In the Court of SMT.B.SHILPA**

**PRL.CIVIL JUDGE & JMFC COURT., CHINCHOLI**

Sl. No.	Case No.	Stage of the case	Hearing Date	Name of the Advocate for Appellant/ Petitioner Accused	Name of the Respondent Advocate	Remarks
<b>First Session (11-00 AM to 02-00 PM)</b>						
1	O.S.No.81/2010	Evidence	14/12/2020	Sri. NCH Adv	Sri.SHH Adv.	
2	O.S.No.66/2015	F/P/Evi	14/12/2020	Sri.BS Adv.	Sri.JPA Adv.	
3	O.S.No.2/2017	D/Evi	14/12/2020	Sri.	Sri. BNK Adv	
4	O.S.No.60/2017	F/C/DW1	14/12/2020	Sri.HGH Adv.	Sri.MRG Adv.	
5	O.S.No.81/2017	X-DW-1	14/12/2020	Sri.JPA Adv.	Sri.SBK Adv.	
6	O.S No. 118/2017	X/PW-1	14/12/2020	Sri.BS Adv.	Sri. JPA Adv	
7	O.S No.146/2017	F/P/Evi	14/12/2020	Sri.JPA Adv.	Sri.SGJ Adv.	
8	O.S.No.108/2016	P/Evi	14/12/2020	Sri.MSS Adv.	Sri.SBH Adv.	
9	O.S.No.118/2018	P/Evi	14/12/2020	Sri.SGJ Adv.	Sri.JPA/MSS Adv.	
10	O.S.No.158/2018	F/P/Evi	14/12/2020	Sri.SPR Adv.	Sri.ASH Adv.	
11	O.S.No.36/2018	F/P/Evi	14/12/2020	Sri.SGJ Adv.	Sri.VRR Adv.	
12	O.S No. 58/2019	P/Evi	14/12/2020	Sri.MRG Adv.	Sri.SGJ Adv.	
13	O.S No.68/2019	F/P/Evi	14/12/2020	Sri.JPA Adv.	Sri.SBK/MSS Adv.	
14	O.S No. 118/2019	Notice	14/12/2020	Sri.MSS Adv.		
15	O.S.No.49/2014	Hearing	14/12/2020	Sri.BS Adv.	Sri.SAP/NCH Adv.	

**Second Session (02.45 PM to 05.45 PM)**

1	C.C.No.570/2017	313 Statement	14/12/2020	APP	Sri.SSA Adv.	
2	C.C.No.208/2012	Evidence	14/12/2020	APP		
3	C.C.No.461/2013	Evidence	14/12/2020	APP	Sri.MSS Adv.	
4	C.C.No.68/2014	Evidence	14/12/2020	APP	Sri.RLH Adv.	
5	C.C.No.339/2014	Evidence	14/12/2020	APP	Sri.MSS Adv.	
6	CC No. 31/2015	Evidence	14/12/2020	APP	Sri.NHR Adv.	
7	C.C.No.39/2015	Evidence	14/12/2020	APP	Sri.SBH Adv.	
8	C.C.No.246/2015	Evidence	14/12/2020	APP	Sri.MSS Adv.	
9	C.C.No.351/2015	Evidence	14/12/2020	APP	Sri.MSK Adv.	
10	C.C.No.523/2015	Evidence	14/12/2020	APP		
11	CC No. 802/2015	Evidence	14/12/2020	APP	Sri.SPR Adv.	
12	CC No. 109/2018	Evidence	14/12/2020	APP		
13	C.C No.40/2018	Evidence	14/12/2020	APP	Sri.SBK Adv.	
14	Crl.Misc.No.5/2019	Arguments	14/12/2020	Sri.SGJ Adv.	Sri.MSS Adv.	
15	Cri.Misc.No. 231/2020	Arguments	14/12/2020	Sri.SKH Adv.		

Place: Chincholi  
Date: 11-12-2020

Pr. Civil Judge & JMFC.,  
Chincholi.

**Statement Showing the List of Civil and Criminal Cases are to be taken up for  
Hearing/Argument on**

14/12/2020

**In the Court of SRI. PREMKUMAR**

**ADDL.CIVIL JUDGE & JMFC COURT, CHINCHOLI**

Sl. No.	Case No.	Stage of the case	Hearing Date	Name of the Advocate for Appellant/ Petitioner Accused	Name of the Respondent Advocate	Remarks
<b>First Session (11-00 AM to 02-00 PM)</b>						
1	O.S No. 53/2015	X of PW 1	14/12/2020	Sri.SGJ Adv.	Sri.BS/MDA Adv.	
2	O.S No. 39/2018	X of PW 1	14/12/2020	Sri JPA Adv.	Sri. NCH Adv.	
3	O.S No. 1/2018	P/Evi	14/12/2020	Sri.BS Adv.	Sri.NCH Adv.	
4	O.S No. 85/2015	X of PW 1	14/12/2020	Sri.BS Adv.	Sri.NCH Adv.	
5	O.S No. 67/2018	X of PW1	14/12/2020	Sri.JPA Adv.	Sri.BS Adv.	
6	O.S No. 151/2018	P/Evi	14/12/2020	Sri.SBH Adv.		
7	O.S No. 96/2016	P/Evi	14/12/2020	Sri.SGJ Adv.	Sri.MSS Adv.	
8	O.S No. 93/2018	P/Evi	14/12/2020	Sri.JPA Adv.	Sri.SK Adv.	
9	O.S No. 153/2018	P/Evi	14/12/2020	Sri.SK Adv.	Sri.MSS Adv.	
10	O.S No. 111/2018	P/Evi	14/12/2020	Sri.VRR Adv.	Sri.JPA Adv.	
11	O.S No. 29/2016	F/C/Evi	14/12/2020	Sri.BS Adv.	Sri.SBK Adv.	
12	O.S No. 25/2018	P/Evi	14/12/2020	Sri.BS Adv.	Sri.RLH Adv.	
13	O.S No. 61/2018	F/P/Evi	14/12/2020	Sri.BS Adv.	Sri.NHR Adv.	
14	FDP No. 3/2016	X of PW 1	14/12/2020	Sri.SBS Adv.	Sri.BS/SAP Adv.	
15	O.S No. 157/2017	P/Evi	14/12/2020	Sri.MSS Adv.	Sri.SGJAdv.	

**Second Session (02.45 PM to 05.45 PM)**

1	O.S No. 140/2016	P/Evi	14/12/2020	Sri.JPA Adv.	Sri.BVP Adv.
2	O.S No. 88/2016	F/D/Evi	14/12/2020	Sri.VRR Adv.	Sri.HGH Adv.
3	O.S No. 81/2018	X of DW 2 &3	14/12/2020	Sri.SNB Adv.	Sri.VRR Adv.
4	FDP No. 6/2014	R/Evidence	14/12/2020	Sri.BNK Adv.	Sri.JPA/HMP/ MSS Adv.
5	O.S No. 149/2018	Objection	14/12/2020	Sri.JPA Adv.	Sri.SBK Adv.
6	P & SC 1/2019	R/Evidence	14/12/2020	Sri.JPA Adv.	Sri.SBK Adv.
7	O.S No. 33/2015	F/D/Evi	14/12/2020	Sri.NCH Adv.	Sri.JPA/JHG/MAK Adv.
8	O.S No. 126/2014	F/D/Evi	14/12/2020	Sri.SK Adv.	Sri.MSS Adv.
9	O.S No. 17/2018	F/D/Evi	14/12/2020	Sri.CDS Adv.	Sri.SKP Adv.
10	O.S No. 105/2015	X of PW 1	14/12/2020	Sri.SGJ Adv.	Sri.AK/ZHT Adv.
11	O.S No. 18/2015	X of PW 1	14/12/2020	Sri.SGJ Adv.	Sri.JPA/BS Adv.
12	O.S No. 4/2017	Argument	14/12/2020	Sri.BS Adv.	Sri.VRR/MRG Adv.
13	CC No. 705/2015	313 Statement	14/12/2020	APP	Sri.MSS Adv.
14	CC No.259/2014	Evidence	14/12/2020	APP	
15	CC No. 477/2014	Argument	14/12/2020	APP	Sri.SSA Adv.

Place: Chincholi  
Date:11-12-2020

Addl. Civil Judge & JMFC.,  
Chincholi.

**DATED: 14-12-2020.**

STATEMENT SHOWING THE LIST OF CIVIL CASES WHICH ARE TO BE TAKEN OF FOR EVIDENCE/HEARING/ARGUMENTS ON 14-12-2020, IN THE COURT OF SRI. VIJAYKUMAR S. JATLA, SENIOR CIVIL JUDGE & JMFC, CHINCHOLI.

<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage.</b>	<b>Hearing date.</b>	<b>Adv. for petitioner.</b>	<b>Adv. for respondent.</b>
<b>MORNING SESSION( 11-00 A.M TO 2-00 P.M)</b>					
1	G & WC 1/2014	EVIDENCE	14-12-2020	CVD	NCH
2	OS 11/2016	"	"	VBD	CVD
3	MVC 240/2018	"	"	SSA	AS
4	MVC 492/2018	"	"	SSA	VVC
5	MVC 1215/2018	"	"	VAH	VVC
6	MVC 129/2019	"	"	VRR	EXP
7	MVC 130/2019	"	"	VRR	EXP
8	MVC 1129/2019	"	"	KDP	EXP
<b>AFTERNOON SESSION (3-00 P.M TO 5-30 P.M)</b>					
1	FDP 2/2018	HEARING	14-12-2020	SBK	KVB
1	OS 13/2019	ARGUMENTS	"	SGJ	SPR

**SENIOR CIVIL JUDGE & JMFC,  
CHINCHOLI.**